

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :31-01-2025

Date : 31.01.2025

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Sea
8006/2025	31.01.2025	BLAPL-3395/2024	P MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Se No-
8007/2025	31.01.2025	BLAPL-745/2024	MD BISWAL	C.O.	COURT NO. 8	Order Dtd. 2025-01-28		(Se No-
8008/2025	31.01.2025	BLAPL-2887/2024	S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	BAIL-1	(Se No-
8010/2025	31.01.2025	BLAPL-13123/2024	SP SAMANTA	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se No-
8012/2025	31.01.2025	BLAPL-10656/2024	GK SUNDARAY	C.O.	COURT NO. 21	Order Dtd. 2025-01-29	BAIL-1	(Se No-
8013/2025	31.01.2025	BLAPL-11549/2024	MK SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-01-30	BAIL-1	(Se No-
8014/2025	31.01.2025	BLAPL-243/2025	SARAT CHANDRA MEKAP	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se No-
8015/2025	31.01.2025	BLAPL-205/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se No-
8016/2025	31.01.2025	ABLAPL-668/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Se No-
8018/2025	31.01.2025	BLAPL-13164/2024	D SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-29		(Se No-
8019/2025	31.01.2025	BLAPL-12445/2024	LD PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-01-29		(Se No-
8020/2025	31.01.2025	BLAPL-162/2025	AK DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-29		(Se No-
8028/2025	31.01.2025	WP (C) - 3068/2025	S K SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se No-27)
8029/2025	31.01.2025	WP (C) - 3072/2025	S K SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Se No-27)
8030/2025	31.01.2025	WP (C) - 3075/2025	S K SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se No-27)
8031/2025	31.01.2025	WP (C) - 3078/2025	S K SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se No-112)
8037/2025	31.01.2025	ABLAPL-	SK SUNDARA	C.O.	COURT NO.	Order Dtd. 2025-01-		(Se

			787/2025			17	29		No-112
8038/2025	31.01.2025	ABLAPL-816/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-01-29			(Se No-112)
8039/2025	31.01.2025	ABLAPL-829/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-29			(Se No-112)
8040/2025	31.01.2025	ABLAPL-832/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-01-29			(Se No-112)
8041/2025	31.01.2025	ABLAPL-835/2025	AK DAS	C.O.	COURT NO. 17	Order Dtd. 2025-01-29	BAIL-2		(Se No-11)
8042/2025	31.01.2025	ABLAPL-839/2025	L JENA	C.O.	COURT NO. 17	Order Dtd. 2025-01-29	BAIL-2		(Se No-10)
8043/2025	31.01.2025	ABLAPL-840/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-29			(Se No-10)
8044/2025	31.01.2025	ABLAPL-783/2025	S NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-01-29			(Se No-10)
8046/2025	31.01.2025	BLAPL-3212/2024	R. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28			(Se No-10)
8047/2025	31.01.2025	WP (C) - 8056/2024	A D MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)		(Se No-112)
8048/2025	31.01.2025	WP (C) - 30353/2024	S ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-03-03	WRIT BRANCH-8		(Se No-43)
8049/2025	31.01.2025	WP (C) - 747/2025	D K NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-2)		(Se No-114)
8050/2025	31.01.2025	ABLAPL-13476/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28			(Se No-114)
8051/2025	31.01.2025	MACA-125/2018	A K DAS	C.O.	COURT NO. 21	Order Dtd. 2025-01-27	MISC. APPEAL SEC.		(Se No-)
8052/2025	31.01.2025	CONTC-8076/2024	R K MOHABHOI	C.O.	COURT NO. 25	Order Dtd. 2025-01-30			(Se No-)
8053/2025	31.01.2025	CONTC-5099/2024	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-30			(Se No-)
8054/2025	31.01.2025	ABLAPL-163/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	BAIL-2		(Se No-16)
8055/2025	31.01.2025	CONTC-4620/2024	B BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	CONTEMPT		(Se No-)
8056/2025	31.01.2025	ABLAPL-	JADUNATH	C.O.	COURT NO.	Order Dtd. 2025-01-			(Se

			680/2025	PRADHAN		17	28		No-
8057/2025	31.01.2025	CONTC-4427/2024	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	CONTEMPT	(Se	No-
8058/2025	31.01.2025	ABLAPL-677/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Se	No-
8059/2025	31.01.2025	CONTC-7757/2024	H DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-30		(Se	No-
8061/2025	31.01.2025	ABLAPL-678/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-1	(Se	No-13)
8062/2025	31.01.2025	ABLAPL-867/2025	PK PANI	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se	No-13)
8063/2025	31.01.2025	CONTC-7066/2024	M/S LAXMAN PRADHAN, R K MISHRA, D P DAS, A K PATTNAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	CONTEMPT	(Se	No-
8064/2025	31.01.2025	ABLAPL-868/2025	CR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se	No-
8065/2025	31.01.2025	ABLAPL-665/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Se	No-
8066/2025	31.01.2025	CONTC-6290/2024	M K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-30		(Se	No-
8067/2025	31.01.2025	ABLAPL-871/2025	SK SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se	No-
8068/2025	31.01.2025	CONTC-7744/2024	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-30		(Se	No-
8069/2025	31.01.2025	ABLAPL-864/2025	CR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-01-29	BAIL-2	(Se	No-11)
8070/2025	31.01.2025	CONTC-7724/2024	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	CONTEMPT	(Se	No-
8071/2025	31.01.2025	ABLAPL-865/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se	No-
8072/2025	31.01.2025	ABLAPL-850/2025	D SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-01-29	BAIL-2	(Se	No-11)
8073/2025	31.01.2025	CONTC-7718/2024	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-30		(Se	No-11)
8074/2025	31.01.2025	ABLAPL-854/2025	K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-01-29	BAIL-2	(Se	No-17)
8075/2025	31.01.2025	CONTC-7712/2024	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	CONTEMPT	(Se	No-
8076/2025	31.01.2025	ABLAPL-856/2025	ASHOK KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-01-29	BAIL-2	(Se	No-17)
8077/2025	31.01.2025	CONTC-7774/2024	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	CONTEMPT	(Se	No-
8078/2025	31.01.2025	ABLAPL-	LD SAHOO	C.O.	COURT NO.	Order Dtd. 2025-01-		(Se	

			848/2025			17	29		No-
8079/2025	31.01.2025	CONTC-6289/2024	M K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	CONTEMPT	(Se	No-
8080/2025	31.01.2025	CONTC-5620/2024	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-30		(Se	No-
8081/2025	31.01.2025	CONTC-5699/2024	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-30		(Se	No-
8082/2025	31.01.2025	CONTC-5617/2024	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	CONTEMPT	(Se	No-
8084/2025	31.01.2025	CONTC-8260/2024	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-30		(Se	No-
8086/2025	31.01.2025	CONTC-7784/2024	H DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	CONTEMPT	(Se	No-
8087/2025	31.01.2025	WP (C) - 1667/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	WRIT BRANCH-3	(Se	No-12)
8089/2025	31.01.2025	WP (C) - 2206/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-30		(Se	No-12)
8092/2025	31.01.2025	WP (C) - 2084/2025	P BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-02-14	WRIT BRANCH-5	(Se	No-47)
8093/2025	31.01.2025	ABLAPL-14808/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Se	No-47)
8095/2025	31.01.2025	WP (C) - 2678/2025	P BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01-30		(Se	No-47)
8098/2025	31.01.2025	WP (C) - 2272/2025	TUSHAR KANTA NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	WRIT BRANCH-6	(Se	No-25)
8099/2025	31.01.2025	WP (C) - 2275/2025	TUSHAR KANTA NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	WRIT BRANCH-6	(Se	No-25)
8101/2025	31.01.2025	WP (C) - 1419/2025	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Se	No-25)
8102/2025	31.01.2025	WP (C) - 32495/2024	G D MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-01-30		(Se	No-25)
8105/2025	31.01.2025	WP (C) - 32489/2024	G D MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	WRIT BRANCH-3	(Se	No-12)
8106/2025	31.01.2025	BLAPL-203/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2025-01-29	BAIL-1	(Se	No-
8108/2025	31.01.2025	WP (C) - 29760/2024	S GUPTA	C.O.	COURT NO. 25	Order Dtd. 2025-01-30		(Se	No-
8110/2025	31.01.2025	WP (C) - 13232/2024	S K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-2	(Se	No-45)
8111/2025	31.01.2025	WP (C) - 2204/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	WRIT BRANCH-6	(Se	No-25)

8113/2025	31.01.2025	WP (C) - 1686/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	WRIT BRANCH-2	(Se No-34)
8115/2025	31.01.2025	WP (C) - 1671/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	WRIT BRANCH-1	(Se No-31)
8116/2025	31.01.2025	WP (C) - 26247/2024	R K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Se No-31)
8118/2025	31.01.2025	WP (C) - 286/2025	M.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Se No-31)
8119/2025	31.01.2025	WP (C) - 10406/2021	J D MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 5000-01-01	WRIT BRANCH-4	(Se No-19)
8120/2025	31.01.2025	WP (C) - 286/2025	M.NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Se No-19)
8122/2025	31.01.2025	WP (C) - 18223/2023	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	WRIT BRANCH-6	(Se No-26)
8123/2025	31.01.2025	WP (C) - 2744/2025	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30		(Se No-26)
8125/2025	31.01.2025	WP (C) - 16463/2023	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	WRIT BRANCH-2	(Se No-
8127/2025	31.01.2025	WP (C) - 2727/2025	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30		(Se No-
8129/2025	31.01.2025	WP (C) - 2156/2023	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	WRIT BRANCH-1	(Se No-
8134/2025	31.01.2025	WP (C) - 28662/2023	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	WRIT BRANCH-4	(Se No-27)
8136/2025	31.01.2025	WP (C) - 20071/2021	J.PARIDA	C.O.	COURT NO. 22	Order Dtd. 2025-01-29	WRIT BRANCH-7	(Se No-48)
8137/2025	31.01.2025	BLAPL-10638/2024	DEBABRATA DASH	C.O.	COURT NO. 21	Order Dtd. 2025-01-29		(Se No-48)
8139/2025	31.01.2025	ABLAPL-833/2025	R. B. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-01-29	BAIL-2	(Se No-10)
8140/2025	31.01.2025	WP (C) - 2233/2025	S.K.RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	WRIT BRANCH-7	(Se No-44)
8141/2025	31.01.2025	ABLAPL-669/2025	R. B. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se No-44)
8145/2025	31.01.2025	WP (C) - 945/2025	SUB-COLLECTOR, NAYAGARH-CUM-PRESIDENT OF G.B. OF	C.O.	COURT NO. 25			(Se No-44)

				MOHAN MAHILA HIGHER SECONDARY SCHOOL, NAYAGARH					
	8146/2025	31.01.2025	ABLAPL- 785/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-01- 29		(Se No- 44)
	8147/2025	31.01.2025	WP (C) - 695/2025	P.BEHERA	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-5	(Se No- 20)
	8149/2025	31.01.2025	ABLAPL- 837/2025	BK DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-01- 29	BAIL-2	(Se No- 10)
	8150/2025	31.01.2025	WP (C) - 2705/2025	P.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 30		(Se No- 10)
	8156/2025	31.01.2025	ABLAPL- 759/2025	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 29	BAIL-2	(Se No-
0	8157/2025	31.01.2025	WP (C) - 15398/2024	P K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-01- 30	WRIT BRANCH-1	(Se No-
1	8158/2025	31.01.2025	WP (C) - 15398/2024	R K BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-01- 30	WRIT BRANCH-1	(Se No-
2	8165/2025	31.01.2025	WP (C) - 626/2025	B. K. SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-01- 29	WRIT BRANCH-1	(Se No- 30)
3	8166/2025	31.01.2025	WP (C) - 2552/2025	P. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-02- 12	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 107)
4	8167/2025	31.01.2025	WP (C) - 18920/2024	DIBAKAR SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-01- 08		(Se No- 107)
5	8168/2025	31.01.2025	WP (C) - 1421/2025	R. K. BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-01- 29		(Se No- 107)
6	8169/2025	31.01.2025	WP (C) - 29872/2024	DIBAKAR SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-01- 08		(Se No- 107)
7	8170/2025	31.01.2025	WP (C) - 2759/2025	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-01- 29		(Se No- 107)
8	8171/2025	31.01.2025	CRLREV- 743/2024	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 24		(Se No- 107)
9	8174/2025	31.01.2025	CRLMP- 1610/2024	P. K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-01- 29		(Se No- 107)
0	8175/2025	31.01.2025	WP (C) - 1267/2025	D. K. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 28	WRIT BRANCH-7	(Se No- 10)
1	8177/2025	31.01.2025	WP (C) - 1120/2025	P. JENA	C.O.	COURT NO. 17	Order Dtd. 2025-01- 29	WRIT BRANCH-4	(Se No- 19)

2	8180/2025	31.01.2025	WP (C) - 1297/2025	B. B. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-5	(Serial No-20)
3	8182/2025	31.01.2025	WP (C) - 2780/2025	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Serial No-108)
4	8184/2025	31.01.2025	WP (C) - 2416/2025	L. D. SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-02-10		(Serial No-108)
5	8186/2025	31.01.2025	WP (C) - 31902/2024	S. PATNAIK	C.O.	COURT NO. 3	Order Dtd. 2025-02-28	WRIT BRANCH (DIVISION BENCH-1)	(Serial No-106)
6	8189/2025	31.01.2025	WP (C) - 1741/2025	A. K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-01-29	WRIT BRANCH-2	(Serial No-34)
7	8193/2025	31.01.2025	WP (C) - 1280/2025	H. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Serial No-34)
8	8197/2025	31.01.2025	WP (C) - 1424/2025	B. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Serial No-34)
9	8200/2025	31.01.2025	WP (C) - 2558/2025	P. L. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-01-29	WRIT BRANCH-8	(Serial No-29)
0	8201/2025	31.01.2025	WP (C) - 1427/2025	B. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Serial No-29)
1	8202/2025	31.01.2025	ABLAPL-784/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-01-29	BAIL-1	(Serial No-15)
2	8203/2025	31.01.2025	WP (C) - 985/2025	D. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-5	(Serial No-20)
3	8207/2025	31.01.2025	WP (C) - 31422/2024	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-8	(Serial No-29)
4	8209/2025	31.01.2025	WP (C) - 1161/2025	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Serial No-29)
5	8211/2025	31.01.2025	WP (C) - 1165/2025	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH (DIVISION BENCH-3)	(Serial No-121)
6	8216/2025	31.01.2025	BLAPL-651/2025	PK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-01-30	BAIL-2	(Serial No-)
7	8218/2025	31.01.2025	ABLAPL-706/2025	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	BAIL-1	(Serial No-14)
8	8220/2025	31.01.2025	ABLAPL-652/2025	S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Serial No-14)
9	8221/2025	31.01.2025	ABLAPL-	RK MALLICK	C.O.	COURT NO.	Order Dtd. 2025-01-		(Serial No-)

			671/2025			2 OLD	29		No-14)
0	8223/2025	31.01.2025	ABLAPL-713/2025	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	BAIL-2	(Se No-10)
1	8225/2025	31.01.2025	ABLAPL-720/2025	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Se No-10)
2	8227/2025	31.01.2025	ABLAPL-734/2025	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	BAIL-1	(Se No-15)
3	8229/2025	31.01.2025	ABLAPL-737/2025	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	BAIL-1	(Se No-15)
4	8230/2025	31.01.2025	ABLAPL-763/2025	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Se No-15)
5	8232/2025	31.01.2025	BLAPL-212/2025	S. R. PATTNAIK	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se No-15)
6	8233/2025	31.01.2025	ABLAPL-769/2025	SK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	BAIL-1	(Se No-15)
7	8235/2025	31.01.2025	BLAPL-155/2025	DEBASHREE PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se No-15)
8	8236/2025	31.01.2025	ABLAPL-770/2025	SS PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Se No-15)
9	8238/2025	31.01.2025	ABLAPL-792/2025	P JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Se No-15)
0	8240/2025	31.01.2025	ABLAPL-869/2025	J. R. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se No-15)
1	8243/2025	31.01.2025	ABLAPL-860/2025	J. R. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se No-15)
2	8244/2025	31.01.2025	ABLAPL-858/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-01-29	BAIL-2	(Se No-11)
3	8245/2025	31.01.2025	WP (C) - 1235/2025	NIRANJAN ROUT	C.O.	COURT NO. 5	Order Dtd. 2025-01-29		(Se No-11)
4	8246/2025	31.01.2025	WP (C) - 2438/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-01-29		(Se No-11)
5	8247/2025	31.01.2025	WP (C) - 2443/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-01-29		(Se No-11)
6	8248/2025	31.01.2025	WP (C) - 2469/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-01-29	WRIT BRANCH-8	(Se No-29)

7	8249/2025	31.01.2025	WP (C) - 2473/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-01-29	WRIT BRANCH-1	(Se No-
8	8250/2025	31.01.2025	WP (C) - 2454/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-01-29	WRIT BRANCH-7	(Se No-44)
9	8252/2025	31.01.2025	BLAPL-580/2025	S SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-01-29		(Se No-44)
0	8253/2025	31.01.2025	BLAPL-168/2025	TR DAS	C.O.	COURT NO. 12	Order Dtd. 2025-01-30	BAIL-1	(Se No-
1	8262/2025	31.01.2025	ABLAPL-13904/2024	SANTOSH KUMAR MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2025-01-29		(Se No-
2	8263/2025	31.01.2025	WP (C) - 392/2025	D.K.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24		(Se No-
3	8264/2025	31.01.2025	BLAPL-11105/2023	A K BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-03-07	BAIL-1	(Se No-
4	8265/2025	31.01.2025	WP (C) - 705/2024	S MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-01-28	WRIT BRANCH-6	(Se No-36)
5	8266/2025	31.01.2025	WP (C) - 705/2024	S MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-01-28	WRIT BRANCH-6	(Se No-36)
6	8268/2025	31.01.2025	RSA-68/2007	A BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-01-28	SECOND APPEAL	(Se No-
7	8269/2025	31.01.2025	RSA-68/2007	P K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01-28	SECOND APPEAL	(Se No-
8	8270/2025	31.01.2025	CRLMC-3345/2023	M R SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-08-03	CRIMINAL MISC	(Se No-
9	8271/2025	31.01.2025	WP (C) - 1412/2025	S R PARIDA	C.O.	COURT NO. 9	Order Dtd. 2025-01-29	WRIT BRANCH-8	(Se No-43)
0	8272/2025	31.01.2025	WP (C) - 1911/2025	H SUNDARA	C.O.	COURT NO. 9	Order Dtd. 2025-02-26	WRIT BRANCH-5	(Se No-47)
1	8273/2025	31.01.2025	WP (C) - 29886/2024	S MOHARANA	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		(Se No-47)
2	8274/2025	31.01.2025	RPFAM-410/2023	S R PATRA	C.O.	COURT NO. 3	Order Dtd. 2025-01-30	FIRST APPEAL	(Se No-
3	8275/2025	31.01.2025	RPFAM-6/2024	U P BAG	C.O.	COURT NO. 20	Order Dtd. 2025-01-28	FIRST APPEAL	(Se No-
4	8276/2025	31.01.2025	RPFAM-123/2023	D SAMAL	C.O.	COURT NO. 20	Order Dtd. 5000-01-01	FIRST APPEAL	(Se No-
5	8278/2025	31.01.2025	RPFAM-123/2023	M PAGAL	C.O.	COURT NO. 20	Order Dtd. 2025-01-29	FIRST APPEAL	(Se No-
6	8279/2025	31.01.2025	BLAPL-272/2025	M DAS	C.O.	COURT NO. 3	Order Dtd. 2025-01-30	BAIL-1	(Se No-
7	8280/2025	31.01.2025	RPFAM-123/2023	S CHOUDHURYI	C.O.	COURT NO. 20	Order Dtd. 2025-01-29	FIRST APPEAL	(Se No-
8	8281/2025	31.01.2025	BLAPL-639/2025	UP BAG	C.O.	COURT NO. 10	Order Dtd. 2025-01-30		(Se No-

9	8282/2025	31.01.2025	BLAPL-637/2025	AK SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-01-30	BAIL-2	(Se No-10)
0	8283/2025	31.01.2025	BLAPL-641/2025	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 10	Order Dtd. 2025-01-30	BAIL-2	(Se No-
1	8284/2025	31.01.2025	BLAPL-609/2025	PK MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-29		(Se No-
2	8286/2025	31.01.2025	BLAPL-643/2025	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 10	Order Dtd. 2025-01-30		(Se No-
3	8287/2025	31.01.2025	BLAPL-623/2025	PRAMOD RANJAN BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-01-29		(Se No-
4	8288/2025	31.01.2025	BLAPL-10382/2024	D SWAIN	C.O.	COURT NO. 5	Order Dtd. 2025-01-29		(Se No-
5	8289/2025	31.01.2025	BLAPL-12353/2024	P SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-01-30		(Se No-
6	8291/2025	31.01.2025	BLAPL-12630/2024	BB MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025-01-30	BAIL-2	(Se No-16)
7	8292/2025	31.01.2025	BLAPL-6042/2024	A PATTANAIK	C.O.	COURT NO. 10	Order Dtd. 2025-01-30	BAIL-1	(Se No-
8	8293/2025	31.01.2025	BLAPL-12432/2024	DK NAIK	C.O.	COURT NO. 21	Order Dtd. 2025-01-30		(Se No-
9	8296/2025	31.01.2025	ABLAPL-13361/2022	G DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	BAIL-2	(Se No-10)
0	8300/2025	31.01.2025	CRLMC-1638/2024	B SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-10	CRIMINAL MISC	(Se No-
1	8301/2025	31.01.2025	CRLMC-4757/2023	M NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-01-29	CRIMINAL MISC	(Se No-
2	8303/2025	31.01.2025	WP (C) - 16778/2021	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30	WRIT BRANCH-5	(Se No-32)
3	8307/2025	31.01.2025	CRLMC-215/2025	S. K. SAMIM	C.O.	COURT NO. 15	Order Dtd. 2025-01-29		(Se No-32)
4	8309/2025	31.01.2025	CONTC-8084/2024	N.K.ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CONTEMPT	(Se No-
5	8310/2025	31.01.2025	CONTC-6057/2024	K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-30		(Se No-
6	8311/2025	31.01.2025	CONTC-6588/2024	D.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-30		(Se No-
7	8312/2025	31.01.2025	CONTC-8172/2024	B.B.ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-01-30		(Se No-
8	8314/2025	31.01.2025	CONTC-6597/2024	K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-30		(Se No-
9	8315/2025	31.01.2025	CONTC-6566/2024	K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-30		(Se No-
0	8316/2025	31.01.2025	CONTC-	K.PARIDA	C.O.	COURT NO.	Order Dtd. 2025-01-		(Se

			6565/2024			25	30		No-
1	8317/2025	31.01.2025	WP (C) - 1518/2012	H.SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2025-01- 30	WRIT BRANCH-3	(Se No- 28)
2	8319/2025	31.01.2025	WP (C) - 36827/2021	D.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-01- 30	WRIT BRANCH-7	(Se No-
3	8320/2025	31.01.2025	BLAPL- 660/2025	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-01- 30	BAIL-2	(Se No- 16)
4	8321/2025	31.01.2025	WP (C) - 37217/2021	D.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-01- 30	WRIT BRANCH-5	(Se No- 32)
5	8322/2025	31.01.2025	BLAPL- 666/2025	GYANA RANJAN DHAL	C.O.	COURT NO. 10	Order Dtd. 2025-01- 30		(Se No- 32)
6	8326/2025	31.01.2025	CRLMC- 255/2025	A. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01- 29		(Se No- 32)
7	8327/2025	31.01.2025	WP (C) - 36830/2021	D.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-01- 30	WRIT BRANCH-7	(Se No-
8	8328/2025	31.01.2025	WP (C) - 36832/2021	D.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-01- 30	WRIT BRANCH-7	(Se No-
9	8329/2025	31.01.2025	WP (C) - 6561/2022	D.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-01- 30	WRIT BRANCH-2	(Se No-
0	8330/2025	31.01.2025	WP (C) - 10133/2022	D.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-01- 30	WRIT BRANCH-5	(Se No- 32)
1	8332/2025	31.01.2025	WP (C) - 10138/2022	D.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-01- 30	WRIT BRANCH-5	(Se No- 32)
2	8335/2025	31.01.2025	WP (C) - 38593/2021	D.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-01- 30	WRIT BRANCH-1	(Se No- 31)
3	8336/2025	31.01.2025	WP (C) - 39291/2021	D.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-01- 30	WRIT BRANCH-4	(Se No- 37)
4	8337/2025	31.01.2025	WP (C) - 39293/2021	D.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-01- 30	WRIT BRANCH-4	(Se No- 37)
5	8338/2025	31.01.2025	WP (C) - 39467/2021	D.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-01- 30	WRIT BRANCH-6	(Se No- 24)
6	8339/2025	31.01.2025	CMP- 1504/2024	M.BARAL	C.O.	COURT NO. 10	Order Dtd. 2025-03- 05		(Se No- 24)
7	8340/2025	31.01.2025	WP (C) - 29264/2024	B.BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-01- 30		(Se No- 24)
8	8341/2025	31.01.2025	WP (C) - 6004/2012	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-03- 05	WRIT BRANCH-1	(Se No- 31)
9	8342/2025	31.01.2025	CRLMP- 77/2025	A.K.MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025-01- 29		(Se No-

									31)
0	8343/2025	31.01.2025	WP (C) - 2592/2025	M.R.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-01-30		(Se No-31)
1	8344/2025	31.01.2025	WP (C) - 2888/2025	M.R.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03-10	WRIT BRANCH-3	(Se No-11)
2	8345/2025	31.01.2025	BLAPL-12566/2024	BS SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-01-30		(Se No-11)
3	8346/2025	31.01.2025	ABLAPL-789/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se No-11)
4	8347/2025	31.01.2025	WP (C) - 887/2025	A.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01-30		(Se No-11)
5	8348/2025	31.01.2025	ABLAPL-791/2025	SAMBEET PATTANAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-01-29	BAIL-2	(Se No-18)
6	8349/2025	31.01.2025	ABLAPL-801/2025	SAROJ KUMAR BEHURA	C.O.	COURT NO. 17	Order Dtd. 2025-01-29	BAIL-2	(Se No-
7	8350/2025	31.01.2025	WP (C) - 1263/2025	S.GUPTA	C.O.	COURT NO. 21	Order Dtd. 2025-01-30	WRIT BRANCH-5	(Se No-20)
8	8351/2025	31.01.2025	ABLAPL-806/2025	S DAS	C.O.	COURT NO. 17	Order Dtd. 2025-01-29	BAIL-2	(Se No-
9	8352/2025	31.01.2025	WP (C) - 7/2025	B.SINGH	C.O.	COURT NO. 21	Order Dtd. 2025-01-30	WRIT BRANCH-7	(Se No-18)
0	8353/2025	31.01.2025	ABLAPL-811/2025	RK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-01-29	BAIL-2	(Se No-
1	8354/2025	31.01.2025	ABLAPL-825/2025	R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se No-
2	8355/2025	31.01.2025	WP (C) - 11613/2024	P.R.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-03-17	WRIT BRANCH-7	(Se No-15)
3	8356/2025	31.01.2025	WP (C) - 467/2023	P BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-01-30	WRIT BRANCH (DIVISION BENCH-1)	(Se No-101)
4	8357/2025	31.01.2025	ABLAPL-827/2025	N MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se No-101)
5	8358/2025	31.01.2025	ABLAPL-802/2025	S SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se No-101)
6	8359/2025	31.01.2025	WP (C) - 33196/2021	C H DAS	C.O.	COURT NO. 3	Order Dtd. 2025-01-30	WRIT BRANCH (DIVISION BENCH-1)	(Se No-106)
7	8360/2025	31.01.2025	WP (C) - 14732/2024	S.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2025-01-30	WRIT BRANCH-3	(Se No-12)

8	8361/2025	31.01.2025	ABLAPL-808/2025	S SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se No-12)
9	8362/2025	31.01.2025	WP (C) - 29265/2024	A.K.NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-03-11		(Se No-12)
0	8363/2025	31.01.2025	WA-1120/2024	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2025-02-20	WRIT APPEAL	(Se No-
1	8364/2025	31.01.2025	WP (C) - 31002/2020	S. DASH	C.O.	COURT NO. 24	Order Dtd. 2025-01-30	WRIT BRANCH-8	(Se No-29)
2	8365/2025	31.01.2025	WP (C) - 1962/2024	J.P.KAR	C.O.	COURT NO. 23	Order Dtd. 2025-03-07	WRIT BRANCH-2	(Se No-
3	8366/2025	31.01.2025	WP (C) - 2590/2025	M.R.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-01-30	WRIT BRANCH (DIVISION BENCH-3)	(Se No-119)
4	8367/2025	31.01.2025	WA-300/2024	S NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-30	WRIT APPEAL	(Se No-
5	8368/2025	31.01.2025	WP (C) - 2536/2025	S K SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Se No-22)
6	8369/2025	31.01.2025	WP (C) - 2355/2025	S.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01-30	WRIT BRANCH (DIVISION BENCH-1)	(Se No-107)
7	8370/2025	31.01.2025	WP (C) - 19027/2024	A K JATI	C.O.	COURT NO. 1	Order Dtd. 2025-01-30		(Se No-107)
8	8371/2025	31.01.2025	WP (C) - 15595/2024	H K MALLICK	C.O.	COURT NO. 7	Order Dtd. 2025-01-30	WRIT BRANCH (DIVISION BENCH-3)	(Se No-122)
9	8372/2025	31.01.2025	WP (C) - 1360/2025	A.C.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01-30		(Se No-122)
0	8373/2025	31.01.2025	WP (C) - 15595/2024	G C BARIK	C.O.	COURT NO. 7	Order Dtd. 2025-01-30	WRIT BRANCH (DIVISION BENCH-3)	(Se No-122)
1	8374/2025	31.01.2025	WP (C) - 29211/2022	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	WRIT BRANCH-4	(Se No-37)
2	8375/2025	31.01.2025	WP (C) - 29211/2022	P CH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	WRIT BRANCH-4	(Se No-37)
3	8376/2025	31.01.2025	WP (C) - 31902/2022	P CH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	WRIT BRANCH-7	(Se No-
4	8377/2025	31.01.2025	WP (C) - 2097/2025	T.K.MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-01-30	WRIT BRANCH-5	(Se No-47)
5	8378/2025	31.01.2025	WP (C) - 31902/2022	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	WRIT BRANCH-7	(Se No-

6	8379/2025	31.01.2025	WP (C) - 193/2025	S.BARDHAN	C.O.	COURT NO. 21	Order Dtd. 2025-01-30	WRIT BRANCH-1	(Se No-30)
7	8380/2025	31.01.2025	ABLAPL-786/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Se No-30)
8	8381/2025	31.01.2025	ABLAPL-823/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Se No-30)
9	8382/2025	31.01.2025	WP (C) - 2899/2025	S.P.BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-01-30	WRIT BRANCH-3	(Se No-11)
0	8383/2025	31.01.2025	WP (C) - 1866/2025	KSHITISH	C.O.	COURT NO. 21	Order Dtd. 2025-01-30	WRIT BRANCH (DIVISION BENCH-1)	(Se No-102)
1	8384/2025	31.01.2025	WP (C) - 1868/2025	G.C.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01-30		(Se No-102)
2	8385/2025	31.01.2025	ABLAPL-821/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-2	(Se No-17)
3	8386/2025	31.01.2025	WP (C) - 2984/2025	A.K.MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-01-30	WRIT BRANCH-2	(Se No-)
4	8387/2025	31.01.2025	ABLAPL-667/2025	S N GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Se No-)
5	8388/2025	31.01.2025	BLAPL-667/2025	AMLAN MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-30		(Se No-)
6	8389/2025	31.01.2025	WP (C) - 523/2025	B.DAS	C.O.	COURT NO. 21	Order Dtd. 2025-01-30		(Se No-)
7	8390/2025	31.01.2025	WP (C) - 1275/2025	P. K. JENA	C.O.	COURT NO. 5	Order Dtd. 2025-01-29	WRIT BRANCH-7	(Se No-10)
8	8391/2025	31.01.2025	ABLAPL-813/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-01-29	BAIL-2	(Se No-)
9	8393/2025	31.01.2025	BLAPL-659/2025	S SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-30		(Se No-)
0	8394/2025	31.01.2025	WP (C) - 19961/2017	D NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-06	WRIT BRANCH-6	(Se No-25)
1	8395/2025	31.01.2025	CRLMC-3727/2024	S. K. GAYA	C.O.	COURT NO. 15	Order Dtd. 2025-01-29		(Se No-25)
2	8396/2025	31.01.2025	BLAPL-562/2025	B.N SAHU	C.O.	COURT NO. 3	Order Dtd. 2025-01-30	BAIL-2	(Se No-12)
3	8397/2025	31.01.2025	WP (C) - 30948/2024	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-01-30	WRIT BRANCH-3	(Se No-28)
4	8398/2025	31.01.2025	WP (C) - 30947/2024	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-01-30	WRIT BRANCH-3	(Se No-28)
5	8399/2025	31.01.2025	WP (C) -	J. K. MISHRA	C.O.	COURT NO.	Order Dtd. 2025-01-		(Se

			1699/2025			6	28		No-28)
6	8400/2025	31.01.2025	WP (C) - 32364/2024	B. S. RAYAGURU	C.O.	COURT NO. 20	Order Dtd. 2025-02-21		(Se No-28)
7	8401/2025	31.01.2025	CRLA-1014/2024	D. LALA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Se No-28)
8	8402/2025	31.01.2025	FAO-521/2024	A. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-01-30		(Se No-28)
9	8403/2025	31.01.2025	CRLMC-3998/2024	A. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-03-24		(Se No-28)
0	8404/2025	31.01.2025	CRLMC-4108/2024	C. R. KAR	C.O.	COURT NO. 15	Order Dtd. 2025-01-30		(Se No-28)
1	8405/2025	31.01.2025	BLAPL-10826/2023	A. K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2023-10-12	BAIL-2	(Se No-10)
2	8406/2025	31.01.2025	CRLMC-4409/2024	S. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-11-28		(Se No-10)
3	8407/2025	31.01.2025	BLAPL-10737/2024	A. K. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-01-29	BAIL-1	(Se No-15)
4	8408/2025	31.01.2025	BLAPL-10829/2024	A. K. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-01-29	BAIL-1	(Se No-15)
5	8409/2025	31.01.2025	BLAPL-11236/2024	A. K. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-01-29		(Se No-15)
6	8410/2025	31.01.2025	BLAPL-10656/2024	A. K. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-01-29	BAIL-1	(Se No-15)
7	8411/2025	31.01.2025	BLAPL-10759/2024	A. K. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-01-29	BAIL-2	(Se No-15)
8	8412/2025	31.01.2025	CRLMC-262/2025	A+	C.O.	COURT NO. 15		CRIMINAL MISC	(Se No-15)
9	8413/2025	31.01.2025	CRLMC-4481/2024	A K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-03-25		(Se No-15)
0	8414/2025	31.01.2025	CRLMC-40/2025	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2025-01-30		(Se No-15)
1	8415/2025	31.01.2025	WP (C) - 31160/2024	D SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-30		(Se No-15)
2	8416/2025	31.01.2025	CRLREV-423/2024	A. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-28	CRIMINAL REVISION	(Se No-15)
3	8417/2025	31.01.2025	CRLMC-72/2025	P PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-02-06		(Se No-15)
4	8418/2025	31.01.2025	CRLA-1304/2024	S K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05		(Se No-15)
5	8419/2025	31.01.2025	CRLA-1030/2024	P K PANI	C.O.	COURT NO. 21	Order Dtd. 2025-01-29		(Se No-15)
6	8420/2025	31.01.2025	ABLAPL-	R. B. MISHRA	C.O.	COURT NO.	Order Dtd. 2025-01-	BAIL-2	(Se No-15)

			851/2025			17	29		No-
7	8421/2025	31.01.2025	WP (C) - 29782/2024	D SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-01- 29	WRIT BRANCH-4	(Se No- 27)
8	8422/2025	31.01.2025	ABLAPL- 822/2025	BRAJA KISHOR PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-01- 29	BAIL-2	(Se No- 10)
9	8423/2025	31.01.2025	CRLMP- 1459/2024	M R ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-01- 28		(Se No- 10)
0	8424/2025	31.01.2025	CRLMP- 1459/2024	P BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-01- 28		(Se No- 10)
1	8425/2025	31.01.2025	ABLAPL- 824/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-01- 29		(Se No- 10)
2	8426/2025	31.01.2025	CMP- 1358/2024	D SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01- 29		(Se No- 10)
3	8427/2025	31.01.2025	ABLAPL- 809/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-01- 29		(Se No- 10)
4	8428/2025	31.01.2025	WP (C) - 2768/2025	C R KAR	C.O.	COURT NO. 6	Order Dtd. 2025-02- 17	WRIT BRANCH-3	(Se No- 12)
5	8429/2025	31.01.2025	ABLAPL- 807/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-01- 29		(Se No- 12)
6	8430/2025	31.01.2025	ABLAPL- 803/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-01- 29		(Se No- 12)
7	8431/2025	31.01.2025	WP (C) - 2264/2025	S K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-01- 29	WRIT BRANCH-2	(Se No-
8	8432/2025	31.01.2025	ABLAPL- 714/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 29		(Se No-
9	8433/2025	31.01.2025	ABLAPL- 768/2025	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 29	BAIL-2	(Se No-
0	8434/2025	31.01.2025	WP (C) - 1478/2025	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-01- 29	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 122
1	8435/2025	31.01.2025	BLAPL- 12552/2024	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-01- 30	BAIL-1	(Se No- 14)
2	8436/2025	31.01.2025	ABLAPL- 847/2025	SRIKANTA MAHUNTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 29		(Se No- 14)
3	8437/2025	31.01.2025	BLAPL- 658/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-01- 30		(Se No- 14)
4	8438/2025	31.01.2025	WP (C) - 1379/2025	S K SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-01- 29		(Se No- 14)

5	8439/2025	31.01.2025	ABLAPL-740/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	BAIL-2	(Se No-
6	8440/2025	31.01.2025	BLAPL-10046/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-09		(Se No-
7	8441/2025	31.01.2025	ABLAPL-730/2025	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	BAIL-2	(Se No-10)
8	8442/2025	31.01.2025	WP (C) - 3091/2025	S R JENA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se No-27)
9	8443/2025	31.01.2025	BLAPL-645/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 10	Order Dtd. 2025-01-30		(Se No-27)
0	8444/2025	31.01.2025	WP (C) - 31728/2024	BASUDEV BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-02-10	WRIT BRANCH-6	(Se No-25)
1	8445/2025	31.01.2025	BLAPL-13089/2024	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-01-29	BAIL-2	(Se No-11)
2	8446/2025	31.01.2025	ABLAPL-716/2025	A PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Se No-11)
3	8447/2025	31.01.2025	CRLMC-287/2025	A.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-18		(Se No-11)
4	8448/2025	31.01.2025	ABLAPL-852/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se No-11)
5	8449/2025	31.01.2025	CRLMC-4725/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 15	Order Dtd. 2025-01-30		(Se No-11)
6	8450/2025	31.01.2025	ABLAPL-14001/2024	AK RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Se No-11)
7	8451/2025	31.01.2025	ABLAPL-14559/2024	BISWAJIT SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Se No-11)
8	8452/2025	31.01.2025	WP (C) - 415/2025	J K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Se No-11)
9	8453/2025	31.01.2025	CRLMC-4881/2024	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-01-30		(Se No-11)
0	8454/2025	31.01.2025	WP (C) - 1264/2025	HIMANSU SEKHAR SATAPATHY	C.O.	COURT NO. 5	Order Dtd. 2025-03-10	WRIT BRANCH-6	(Se No-24)
1	8455/2025	31.01.2025	CRLMC-162/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-30		(Se No-24)
2	8456/2025	31.01.2025	WP (C) - 1904/2025	P N NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-01-29	WRIT BRANCH-3	(Se No-28)
3	8457/2025	31.01.2025	CRLMC-	A. MOHANTY	C.O.	COURT NO.	Order Dtd. 2025-01-		(Se

			251/2025			15	29		No-28)
4	8458/2025	31.01.2025	WP (C) - 3246/2025	D BISWAL	C.O.	COURT NO. 25		WRIT BRANCH (DIVISION BENCH-2)	(Se No-115
5	8459/2025	31.01.2025	CRLMC-295/2025	B. N. SAHU	C.O.	COURT NO. 15	Order Dtd. 2025-01-29	CRIMINAL MISC	(Se No-
6	8460/2025	31.01.2025	WP (C) - 3257/2025	D BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-01-31	WRIT BRANCH (DIVISION BENCH-2)	(Se No-112
7	8461/2025	31.01.2025	WP (C) - 31160/2024	R. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-30		(Se No-112
8	8462/2025	31.01.2025	CRLMC-291/2025	H K DASH	C.O.	COURT NO. 15	Order Dtd. 2025-01-29		(Se No-112
9	8463/2025	31.01.2025	WP (C) - 2402/2025	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-01-27	WRIT BRANCH-8	(Se No-29)
0	8464/2025	31.01.2025	CRLMC-4846/2024	M NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-04-10		(Se No-29)
1	8465/2025	31.01.2025	WP (C) - 32981/2024	S.K.BEHERA	C.O.	IN CHAMBERS	Order Dtd. 2025-02-04	WRIT BRANCH-2	(Se No-
2	8466/2025	31.01.2025	WP (C) - 2012/2025	P N NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-01-29	WRIT BRANCH-5	(Se No-22)
3	8467/2025	31.01.2025	WP (C) - 1474/2025	N. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Se No-22)
4	8468/2025	31.01.2025	CRLMC-300/2025	B DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-05		(Se No-22)
5	8469/2025	31.01.2025	WP (C) - 2080/2025	S.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Se No-22)
6	8470/2025	31.01.2025	CRLMC-4360/2024	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-30		(Se No-22)
7	8471/2025	31.01.2025	WP (C) - 2418/2025	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Se No-22)
8	8472/2025	31.01.2025	CRLMC-4810/2024	G.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Se No-22)
9	8473/2025	31.01.2025	CRLREV-758/2024	A.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-22)
0	8474/2025	31.01.2025	CMP-81/2025	HS PAIKRAYA	C.O.	COURT NO. 10	Order Dtd. 2025-01-29		(Se No-22)

1	8475/2025	31.01.2025	BLAPL-661/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 10	Order Dtd. 2025-01-30		(Se No-22)
2	8476/2025	31.01.2025	WP (C) - 1713/2025	MR SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-01-29		(Se No-22)
3	8477/2025	31.01.2025	WP (C) - 877/2025	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Se No-22)
4	8478/2025	31.01.2025	WP (C) - 1994/2025	M. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Se No-22)
5	8479/2025	31.01.2025	CMP-64/2025	M K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-29		(Se No-22)
6	8480/2025	31.01.2025	CMP-1410/2024	M.K.RATH	C.O.	COURT NO. 10	Order Dtd. 2025-03-05		(Se No-22)
7	8481/2025	31.01.2025	BLAPL-5568/2024	BP TANGA	C.O.	COURT NO. 6	Order Dtd. 2025-01-30		(Se No-22)
8	8482/2025	31.01.2025	BLAPL-5542/2024	RK MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-01-30		(Se No-22)
9	8483/2025	31.01.2025	BLAPL-852/2024	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-31		(Se No-22)
0	8484/2025	31.01.2025	ABLAPL-6899/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Se No-22)
1	8485/2025	31.01.2025	BLAPL-1164/2024	PK PANI	C.O.	COURT NO. 3	Order Dtd. 2025-01-30		(Se No-22)
2	8487/2025	31.01.2025	BLAPL-5123/2024	SATYAPRAKASH DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30		(Se No-22)
3	8488/2025	31.01.2025	BLAPL-895/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-01-31	BAIL-2	(Se No-
4	8009/2025	31.01.2025	WP (C) - 338/2008	RAJUKUMAR SATAPATHY	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH-3)	(Se No-120
5	8011/2025	31.01.2025	WP (C) - 279/2007	RAJUKUMAR SATAPATHY	GENERAL		Entire Order		(Se No-120
6	8017/2025	31.01.2025	WA-1912/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT APPEAL	(Se No-
7	8021/2025	31.01.2025	WP (C) - 19182/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-13	WRIT BRANCH-4	(Se No-17)
8	8022/2025	31.01.2025	WP (C) - 32528/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-01-28		(Se No-17)

9	8023/2025	31.01.2025	WP (C) - 824/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-01-28		(Se No-17)
0	8024/2025	31.01.2025	WP (C) - 1960/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-01-29	WRIT BRANCH-3	(Se No-28)
1	8025/2025	31.01.2025	WP (C) - 2042/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-01-28		(Se No-28)
2	8026/2025	31.01.2025	WP (C) - 29877/2024	JEET SWARUP SAMAL	GENERAL		Order Dtd. 2025-01-29		(Se No-28)
3	8027/2025	31.01.2025	CONTC- 7743/2024	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-01-24	CONTEMPT	(Se No-
4	8032/2025	31.01.2025	BLAPL- 623/2025	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2025-01-29		(Se No-
5	8033/2025	31.01.2025	WP (C) - 15814/2024	KHAGESWAR BEHERA	GENERAL		Order Dtd. 2024-07-10	WRIT BRANCH-7	(Se No-15)
6	8034/2025	31.01.2025	BLAPL- 2600/2024	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2025-01-10	BAIL-1	(Se No-
7	8035/2025	31.01.2025	BLAPL- 11379/2024	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-12-06	BAIL-1	(Se No-
8	8036/2025	31.01.2025	WP (C) - 279/2007	RAJUKUMAR SATAPATHY	GENERAL		Entire Document		(Se No-
9	8045/2025	31.01.2025	WP (C) - 280/2007	RAJUKUMAR SATAPATHY	GENERAL		Entire Document		(Se No-
0	8126/2025	31.01.2025	WP (C) - 16881/2018	RAJU KUMAR SATAPATHY	GENERAL		Entire Document	WRIT BRANCH-6	(Se No-36)
1	8135/2025	31.01.2025	WP (C) - 3333/2008	RAJUKUMAR SATAPATHY	GENERAL		Order Dtd. 2024-04-12	WRIT BRANCH (DIVISION BENCH-3)	(Se No-121)
2	8148/2025	31.01.2025	WP (C) - 11613/2012	RAJUKUMAR SATAPATHY	GENERAL		Order Dtd. 2023-10-05	WRIT BRANCH (DIVISION BENCH-3)	(Se No-117)
3	8159/2025	31.01.2025	WP (C) - 339/2008	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-3)	(Se No-120)
4	8160/2025	31.01.2025	WP (C) - 337/2008	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-3)	(Se No-120)
5	8161/2025	31.01.2025	CONTC- 8272/2023	M/S JEEVAN JYOTI MOHANTY	GENERAL		Order Dtd. 2024-09-06	CONTEMPT	(Se No-
6	8162/2025	31.01.2025	WP (C) - 282/2007	RAJUKUMAR SATAPATHY	GENERAL		Entire Document		(Se No-
7	8163/2025	31.01.2025	WP (C) -	RAJUKUMAR	GENERAL		Entire Document		(Se

			281/2007	SATAPATHY					No-
8	8196/2025	31.01.2025	BLAPL-12320/2024	SHEIKH FARUDDIN	GENERAL		Order Dtd. 2025-01-30	BAIL-1	(Se No-13)
9	8199/2025	31.01.2025	FAO-515/2024	RAJAT KUMAR RATH	GENERAL		Order Dtd. 2025-01-30		(Se No-13)
0	8261/2025	31.01.2025	BLAPL-632/2025	NARAYAN PRASAD MOHANTY	GENERAL		Order Dtd. 2025-01-29		(Se No-13)
1	8267/2025	31.01.2025	CONTC-7959/2024	KABITA PATRA	GENERAL		Order Dtd. 2025-01-30		(Se No-13)
2	8277/2025	31.01.2025	WP (C) - 1970/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Se No-104)
3	8285/2025	31.01.2025	WP (C) - 1971/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-29	WRIT BRANCH-8	(Se No-39)
4	8290/2025	31.01.2025	WP (C) - 2021/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-29		(Se No-39)
5	8294/2025	31.01.2025	WP (C) - 2007/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-29		(Se No-39)
6	8295/2025	31.01.2025	WP (C) - 2010/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Se No-101)
7	8297/2025	31.01.2025	WP (C) - 2014/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Se No-104)
8	8298/2025	31.01.2025	WP (C) - 2044/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-29		(Se No-104)
9	8299/2025	31.01.2025	WP (C) - 2306/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-29		(Se No-104)
0	8302/2025	31.01.2025	WP (C) - 2313/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-29		(Se No-104)
1	8304/2025	31.01.2025	WP (C) - 33121/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-29	WRIT BRANCH-8	(Se No-40)
2	8305/2025	31.01.2025	ABLAPL-754/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-01-31	BAIL-2	(Se No-
3	8306/2025	31.01.2025	MATA-15/2025	MAHESWAR JATI ADVOCATE	GENERAL		Order Dtd. 2025-01-31		(Se No-
4	8308/2025	31.01.2025	ABLAPL-4526/2024	TASBIR KUMAR KHOSLA	GENERAL		Order Dtd. 2025-01-29	BAIL-1	(Se No-

5	8313/2025	31.01.2025	ABLAPL-679/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-01-31		(Se No-
6	8318/2025	31.01.2025	ABLAPL-1027/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-01-31		(Se No-
7	8323/2025	31.01.2025	WP (C) - 7882/2024	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-01-31	WRIT BRANCH (DIVISION BENCH-2)	(Se No-110
8	8324/2025	31.01.2025	WP (C) - 66/2024	JAYADEV BHOI	GENERAL		Judgement Dtd. 2024-12-23	WRIT BRANCH (DIVISION BENCH-2)	(Se No-116
9	8325/2025	31.01.2025	WP (C) - 22453/2024	MAHESWAR JATI ADVOCATE	GENERAL		Order Dtd. 2025-01-31		(Se No-116
0	8392/2025	31.01.2025	WP (C) - 25956/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2024-10-21		(Se No-116
1	8060/2025	31.01.2025	WP (C) - 2562/2018	M R ROUTRAY	GENERAL				(Se No-116
2	8083/2025	31.01.2025	WP (C) - 1960/2018	M R ROUTRAY	GENERAL				(Se No-116
3	8085/2025	31.01.2025	WP (C) - 3183/2018	M R ROUTRAY	GENERAL				(Se No-116
4	8088/2025	31.01.2025	WP (C) - 19396/2021	B S RAYAGURU	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Se No-107
5	8090/2025	31.01.2025	CRLMC-3867/2022	D K JENA	GENERAL			CRIMINAL MISC	(Se No-
6	8091/2025	31.01.2025	CRLMC-3865/2022	D K JENA	GENERAL			CRIMINAL MISC	(Se No-
7	8094/2025	31.01.2025	CMP-1053/2022	A K PATI	GENERAL			WRIT BRANCH-1	(Se No-31)
8	8096/2025	31.01.2025	ABLAPL-812/2025	H K BHOL	GENERAL			BAIL-2	(Se No-16)
9	8097/2025	31.01.2025	WP (C) - 27124/2024	A SAHU	GENERAL				(Se No-16)
0	8100/2025	31.01.2025	WP (C) - 7735/2018	R K DEHURY	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Se No-111
1	8103/2025	31.01.2025	BLAPL-10458/2024	P K ROUTRAY	GENERAL				(Se No-111
2	8104/2025	31.01.2025	CONTC-1005/2020	R K DEHURY	GENERAL			CONTEMPT	(Se No-

3	8107/2025	31.01.2025	TRP (C) - 357/2024	K K NATH	GENERAL				(Se No-
4	8109/2025	31.01.2025	WP (C) - 21935/2024	M BEHERA	GENERAL				(Se No-
5	8112/2025	31.01.2025	CRLMP-121/2025	S NAYAK	GENERAL				(Se No-
6	8114/2025	31.01.2025	SA-88/1999	S BARIK	GENERAL			SECOND APPEAL	(Se No-
7	8117/2025	31.01.2025	RPFAM-76/2020	B RATH	GENERAL			FIRST APPEAL	(Se No-
8	8121/2025	31.01.2025	WP (C) - 696/2025	M BASU	GENERAL			WRIT BRANCH-8	(Se No-42)
9	8124/2025	31.01.2025	WP (C) - 4883/2018	S K PATNAIK	GENERAL			WRIT BRANCH-2	(Se No-
0	8128/2025	31.01.2025	WP (C) - 15311/2024	S K PATNAIK	GENERAL			WRIT BRANCH-1	(Se No-
1	8130/2025	31.01.2025	WP (C) - 4878/2018	S K PATNAIK	GENERAL			WRIT BRANCH-2	(Se No-
2	8131/2025	31.01.2025	WA-297/2024	M R BARIK	GENERAL			WRIT APPEAL	(Se No-
3	8132/2025	31.01.2025	WP (C) - 7584/2021	N R PANDA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Se No-101)
4	8133/2025	31.01.2025	WP (C) - 26645/2017	S D JENA	GENERAL			WRIT BRANCH-8	(Se No-39)
5	8138/2025	31.01.2025	MATA-261/2024	B N SARANA	GENERAL			FIRST APPEAL	(Se No-
6	8142/2025	31.01.2025	WP (C) - 28402/2023	D K SAHOO	GENERAL			WRIT BRANCH-2	(Se No-50)
7	8143/2025	31.01.2025	WP (C) - 29620/2024	P K BEHERA	GENERAL				(Se No-50)
8	8144/2025	31.01.2025	TRP (C) - 71/2024	K BEHERA	GENERAL			M. J. C.	(Se No-
9	8151/2025	31.01.2025	WP (C) - 940/2005	S RATH	GENERAL				(Se No-
0	8152/2025	31.01.2025	WP (C) - 2870/2004	S RATH	GENERAL				(Se No-
1	8153/2025	31.01.2025	CRLMC-504/2022	A K SWAIN	GENERAL			CRIMINAL MISC	(Se No-
2	8154/2025	31.01.2025	SA-43/1990	R K MAHABHOI	GENERAL				(Se No-
3	8155/2025	31.01.2025	OJC-1120/1978	D BEHERA	GENERAL				(Se No-
4	8164/2025	31.01.2025	WP (C) - 15752/2024	S MOHANTY	GENERAL			WRIT BRANCH-6	(Se No-16)
5	8172/2025	31.01.2025	WP (C) -	DR. PRAJWAL	GENERAL				(Se

			28332/2024						No-16)
6	8173/2025	31.01.2025	WP (C) - 35638/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-2	(Se No-
7	8176/2025	31.01.2025	WP (C) - 28332/2024	DR. PRAJWAL	GENERAL				(Se No-
8	8178/2025	31.01.2025	RPFAM-6/2024	U P BAG	GENERAL			FIRST APPEAL	(Se No-
9	8179/2025	31.01.2025	TRP (C) - 140/2024	K SAHOO	GENERAL			M.J.C.	(Se No-
0	8181/2025	31.01.2025	CRLMC-3230/2024	P K MSIHRA	GENERAL				(Se No-
1	8183/2025	31.01.2025	FAO-177/2012	H K MOHAPATRA	GENERAL			MISC. APPEAL SEC.	(Se No-
2	8185/2025	31.01.2025	WP (C) - 35632/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-2	(Se No-
3	8187/2025	31.01.2025	WP (C) - 35626/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-2	(Se No-
4	8188/2025	31.01.2025	RSA-484/2005	D NAYAK	GENERAL			SECOND APPEAL	(Se No-
5	8190/2025	31.01.2025	RFA-89/2009	A K BEHERA	GENERAL			FIRST APPEAL	(Se No-
6	8191/2025	31.01.2025	WP (C) - 35634/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-2	(Se No-
7	8192/2025	31.01.2025	RFA-89/2009	A K BEHERA	GENERAL			FIRST APPEAL	(Se No-
8	8194/2025	31.01.2025	WP (C) - 24052/2019	H K MOHAPATRA	GENERAL			WRIT BRANCH-5	(Se No-20)
9	8195/2025	31.01.2025	WP (C) - 34707/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-7	(Se No-44)
0	8198/2025	31.01.2025	WP (C) - 25700/2020	S N GAYA	GENERAL		Order Dtd. 2020-10-22Petition,Annexure,	WRIT BRANCH-4	(Se No-27)
1	8204/2025	31.01.2025	WP (C) - 25706/2020	S N GAYA	GENERAL		Order Dtd. 2020-10-22Petition,Annexure,	WRIT BRANCH-5	(Se No-21)
2	8205/2025	31.01.2025	WP (C) - 25704/2020	S N GAYA	GENERAL		Order Dtd. 2020-10-22Petition,Annexure,	WRIT BRANCH-5	(Se No-21)
3	8206/2025	31.01.2025	WP (C) - 25709/2020	S N GAYA	GENERAL		Order Dtd. 2020-10-22Petition,Annexure,	WRIT BRANCH-5	(Se No-21)
4	8208/2025	31.01.2025	WP (C) - 25708/2020	S N GAYA	GENERAL		Order Dtd. 2020-10-22Petition,Annexure,	WRIT BRANCH-5	(Se No-21)
5	8210/2025	31.01.2025	WP (C) - 35643/2023	S N GAYA	GENERAL		Order Dtd. 2023-11-07Petition,Annexure,	WRIT BRANCH-2	(Se No-
6	8212/2025	31.01.2025	WP (C) - 25711/2020	S N GAYA	GENERAL		Order Dtd. 2020-10-22Petition,Annexure,	WRIT BRANCH-5	(Se No-

									21)
7	8213/2025	31.01.2025	WP (C) - 15873/2020	S N GAYA	GENERAL		Order Dtd. 2020-08-18 Petition,Annexure,	WRIT BRANCH-3	(Se No-14)
8	8214/2025	31.01.2025	WP (C) - 15871/2020	S N GAYA	GENERAL		Order Dtd. 2020-08-18 Petition,Annexure,	WRIT BRANCH-3	(Se No-14)
9	8215/2025	31.01.2025	WP (C) - 25703/2020	S N GAYA	GENERAL		Order Dtd. 2020-10-22 Petition,Annexure,	WRIT BRANCH-5	(Se No-21)
0	8217/2025	31.01.2025	WP (C) - 15792/2020	S N GAYA	GENERAL		Order Dtd. 2020-07-22 Petition,Annexure,	WRIT BRANCH-2	(Se No-
1	8219/2025	31.01.2025	WP (C) - 15870/2020	S N GAYA	GENERAL		Order Dtd. 2020-08-18 Petition,Annexure,	WRIT BRANCH-3	(Se No-14)
2	8222/2025	31.01.2025	WP (C) - 15868/2020	S N GAYA	GENERAL		Order Dtd. 2020-08-18 Petition,Annexure,	WRIT BRANCH-3	(Se No-14)
3	8224/2025	31.01.2025	WP (C) - 35610/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-2	(Se No-
4	8226/2025	31.01.2025	WP (C) - 35596/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-1	(Se No-
5	8228/2025	31.01.2025	WP (C) - 15791/2020	S N GAYA	GENERAL		Order Dtd. 2020-07-22 Petition,Annexure,	WRIT BRANCH-2	(Se No-
6	8231/2025	31.01.2025	WP (C) - 35607/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-2	(Se No-
7	8234/2025	31.01.2025	WP (C) - 15794/2020	S N GAYA	GENERAL		Order Dtd. 2020-07-22 Petition,Annexure,	WRIT BRANCH-2	(Se No-
8	8237/2025	31.01.2025	WP (C) - 35588/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-1	(Se No-
9	8239/2025	31.01.2025	WP (C) - 35612/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-2	(Se No-
0	8241/2025	31.01.2025	WP (C) - 35616/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-2	(Se No-
1	8242/2025	31.01.2025	WP (C) - 35618/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-2	(Se No-
2	8251/2025	31.01.2025	WP (C) - 35592/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-1	(Se No-
3	8254/2025	31.01.2025	WP (C) - 37599/2021	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-8	(Se No-42)
4	8255/2025	31.01.2025	WP (C) - 35621/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-2	(Se No-
5	8256/2025	31.01.2025	WP (C) - 35624/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-2	(Se No-
6	8257/2025	31.01.2025	WP (C) - 37080/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-8	(Se No-43)
7	8258/2025	31.01.2025	WP (C) - 36922/2023	S N GAYA	GENERAL		PetitionAnnexure,	WRIT BRANCH-7	(Se No-15)
8	8259/2025	31.01.2025	WP (C) -	S N GAYA	GENERAL		PetitionAnnexure,	WRIT	(Se

			36920/2023					BRANCH-7	No-15)
9	8260/2025	31.01.2025	ABLAPL-19350/2019	H.S.PAIKARAY	GENERAL		Order Dtd. 2021-11-17	BAIL-1	(Se No-
0	8331/2025	31.01.2025	WP (C) - 162/2024	S DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Se No-117
1	8333/2025	31.01.2025	WP (C) - 21935/2024	M BEHERA	GENERAL				(Se No-117
2	8334/2025	31.01.2025	WP (C) - 352/2024	M M PANDA	GENERAL			WRIT BRANCH-2	(Se No-50)
3	8486/2025	31.01.2025	WP (C) - 4250/2018	A.K SARANGI	GENERAL		Order Dtd. 2018-04-13		(Se No-50)

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